

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 38318/2019

(Arising out of impugned final judgment and order dated 31-07-2019 in CRLA No. 7193/2018 31-07-2019 in CRLA No. 7197/2018 31-07-2019 in CRLA No. 7214/2018 passed by the High Court of Judicature at Allahabad)

SHAUKAT ALI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179344/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 02-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.
Mr. Saud Ahmad, Adv.
Ms. Shehla Chaudhary, Adv.
Md. Anas Chaudhary, Adv.
Mr. Sajid Ali Chaudhary, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is granted.
Issue notice.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)